## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	C.A.No.145/252/HDB/2017	
NAME OF THE COMPANY	Sujata Secure Prints Private Limited	
NAME OF THE APPLICANT/PETITIONER	Sujata Secure Prints Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies	
UNDER SECTION	252	

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No	Signature
MALLIKARIUNA RAO N	C4	Ca 812 1 580580@ 9 million	Moltip.

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
		£
	Designation	Designation E-mail & Telephone No.

## ORDER

Heard Shri N. Mallikarjun Rao, Chartered Accountant. None appeared for the Respondent.

Petitioner is directed to exsue notice to the RoC and file proof by the next date of hearing on 21.11.2017.

MEMBER (Tech)

MEMBER (Judl)